

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 16/214/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.12.2017**

**NAME OF THE COMPANY: Shrinivas Steel Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present : Counsel for the Petitioner

**ORDER**

Permission from the prosecuting court has been obtained by the Applicants prior to filing of the present petition for compounding of the default under Section 92 and 137 of the Companies Act.

Report of the ROC has been filed.

Reserved for orders.

- Sd / -

**(S. K. Mohapatra)  
Member (T)**

- S-d - /

**(Ina Malhotra)  
Member (J)**